

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29141/2013

THE REGIONAL PROVIDENT FUNDS COMMR.& ANR Petitioner(s)

VERSUS

M/S. PREETI NURSING HOME & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 11/02/2014 This Petition was called on for hearing today.

For Petitioner(s) Ms. Ruchi Sahay,Adv.
 Mr. Apoorv Kurup,Adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.

For Respondent(s) Mr. Tanmaya Agarwal,Adv.
 Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

File is not received.
List the matter on 23.4.2014.

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| (SUNIL THOMAS)
| Registrar

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